

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.217/97

Friday, this the 7th day of February, 1997.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR AM S IVADAS, JUDICIAL MEMBER

K Sasidharan,
Group 'D', Microwave Station,
Mattathoor, Kodakara,
Karikkathara,
Uppuzhi.P.O.

- Applicant

By Advocate Mr MR Rajendran Nair

Vs

1. Union of India represented by
Secretary to Government of India,
Telecommunication Department,
New Delhi.
2. The Director(Maintenance),
Southern Telecom Sub Region,
4th Floor, Geo Towers,
Kochi-16.
3. Divisional Engineer Telecom,
Microwave Project, Ernakulam.
4. General Manager,
Telecom District,
Department of Telecommunications,
Trissur-680 001.
5. Deputy General Manager,
Department of Telecom,
Trissur.
6. District Manager, Telecom,
Trissur-680 001. - Respondents

By Advocate Mr PR Ramachandra Menon, ACGSC

The application having been heard on 7.2.97 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant, a Group'D' employee working in the Mattathoor Microwave Station, submits that he has been performing duties on a rotation basis and has been performing 12 hours duty on two out of three working days. His grievance is that he is not being paid over time allowance for the extra hours of duty he has worked. For this purpose he has submitted a representation A-7 on 7.10.96 and applicant submits that A-7 has not been considered so far. He prays that the second respondent may be directed to consider A-7 representation and pass appropriate orders.

2. We accordingly direct the second respondent to consider A-7 representation and pass appropriate orders within two months of today.

3. Standing counsel submits that he will forward a copy of the Original Application and a copy of this order to second respondent for compliance. We record the submission.

4. Application is disposed of as aforesaid. No costs.

Dated, the 7th February, 1997.



AM SIVADAS
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

LIST OF ANNEXURE

1. Annexure A7: True copy of the representation dated 7.10.96 submitted by the petitioner to the 2nd respondent.

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